

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
STARRED QUESTION NO. *371
ANSWERED ON 19.03.2020

FUNDS TO ANDHRA PRADESH UNDER DRIP

*371. SHRI Y.S. AVINASH REDDY
SHRI KANUMURU RAGHU RAMA KRISHANA RAJU

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Andhra Pradesh for release of funds under Dam Rehabilitation and Improvement Programme (DRIP);
- (b) if so, the details thereof; and
- (c) the quantum of funds released/proposed to be released to the State of Andhra Pradesh in this regard?

ANSWER

THE MINISTER OF JAL SHAKTI

(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. *371 TO BE ANSWERED ON 19.03.2020 ON “Funds to Andhra Pradesh under DRIP” RAISED BY SHRI Y.S. AVINASH REDDY and SHRI KANUMURU RAGHU RAMA KRISHANA RAJU, M.P.

(a) to (c) State of Andhra Pradesh is not part of DRIP (Dam Rehabilitation and Improvement Project), ongoing since 2012 and scheduled for closure in June, 2020 at a cost of 3466 crores. DRIP facilitates World Bank Loan to participating States for a major part of rehabilitation cost of their Dams. Remaining portion is borne by States from their budgetary provisions. World Bank Loan is to be repaid by States as per terms and conditions negotiated at the beginning. It also makes available technical and managerial support to them. For this, an external consultant is hired by Central Water Commission (CWC). DSO (Dam Safety Organisation), CWC functions as CPMU (Central Project Monitoring Unit) for DRIP. Government of Andhra Pradesh has shown willingness to be part of the proposed DRIP Phase –II & III scheme which is still under preparatory stage and formal launch of the same is yet to take place. For the proposed DRIP Phase II & III ,Govt. of Andhra Pradesh has submitted an estimate of Rs.776.5 Crores to rehabilitate 31 dams. List of dams proposed to be covered under DRIP II & III is enclosed as **Annexure-I**.

ANNEXURE-I

Annexure referred to in reply to parts (a) to (c) of Starred Question No. *371 to be answered in Lok Sabha on 19.03.2020 regarding “Funds to Andhra Pradesh under DRIP”.

Dams proposed by Andhra Pradesh in DRIP, Phase-II & III

S. No.	Dams	Phase
1	Andra Reservoir Project	Phase-II
2	Bhairavanitippa	-do-
3	Chitravathi Balancing Reservoir	-do-
4	Gotta Barage (Vamsadhara Project)	-do-
5	Gundlakamma Reservoir	-do-
6	Jalleru Reservoir	-do-
7	Konam Reservoir Project	-do-
8	Kovvaddakalva	-do-
9	Owk Reservoir Complex (Palair, Gollaleru, Timmarervoir)	-do-
10	Pampa Reservoir	-do-
11	Pedderu Reservoir Project	-do-
12	Raiwada Reservoir Project	-do-
13	Rallapadu Project	-do-
14	Sir Aurther Cotton Barrage (Godavari Barrage)	-do-
15	Thammileru	-do-
16	Thandava Reservoir Project	-do-
17	Thatipudi Reservoir Project	-do-
18	Yeleru Reaervoir	-do-
19	Yerrakalva	-do-
20	Alaganur Balancing Reservoir	Phase-III
21	Chennaraya Swami Gudi Project	-do-
22	Cheyzeru Project (Annamayya)	-do-
23	Mid Pennar Stage - 1	-do-
24	Mylavaram Reservoir	-do-
25	Penna Ahobilam (Dr. K S P A B R)	-do-
26	Sanjeevaiah Sagar Project (Gajuladinne Project)	-do-
27	Somasila Reservoir	-do-
28	Sri Kotla Vijaya Bhaskara Reddy Barrage (Sunkesula Project)	-do-
29	Srisailam Project (NSRSP)	-do-
30	Veligallu	-do-
31	Velugodu Balancing Reservoir	-do-
